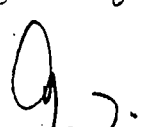
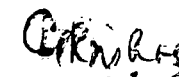


# C. A. T. Bench, JAIPUR

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                             |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 2/7/93        | <p>none present for the parties.</p> <p>The T.A. is dismissed<br/>in default for non<br/>prosecution on the<br/>part of the applicant.</p> <p><br/>(O. P. Sharma)<br/>Administrative Member</p> <p><br/>Gopal Krishna<br/>Member (Judicial)</p> |
|               | <p>Copy sent to the<br/>app in<br/>vide 4707<br/>Date 12-7-93</p> <p></p>                                                                                                                                                                                                                                                       |